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Title: Introduction of the Electronic Waste (Handling and Disposal) Bill, 2015.

MAJ. GEN. (RETD.) B.C. KHANDURI AVSM (GARHWAL): Sir, I beg to move for leave to introduce a Bill to provide for proper handling and disposal of electronic waste being generated by discarded electronic devices by prescribing norms and fixing responsibilities and duties on manufactures, re-cyclers and consumers with regard to disposal of electronic waste and for matters connected therewith or incidental thereto.

HON. CHAIRPERSON: The question is:

"That leave be granted to introduce a Bill to provide for proper handling and disposal of electronic waste being generated by discarded electronic devices by prescribing norms and fixing responsibilities and duties on manufactures, re-cyclers and consumers with regard to disposal of electronic waste and for matters connected therewith or incidental thereto."

*The motion was adopted.*

MAJ. GEN. (RETD.) B.C. KHANDURI AVSM: Sir, I introduce the Bill.

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